

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH BANGALORE

DATED THIS THE 11th DAY OF DECEMBER 1986

Present : Hon'ble Sri Ch. Ramakrishna Rao - Member (J)

Hon'ble Sri L.H.A. Rego - Member (A)

APPLICATION No. 1838/86

P.K. Ramachandra  
Office of the Regional Provident Fund  
Commissioner, Bangalore 25 - Applicant

(Sri. S.B. Swethadri, Advocate)

and

Regional Provident Fund Commissioner in  
Karnataka, Bhavishyanidhi Bhavan  
No.8, Rajaram Mohan Roy Road,  
Bangalore 25 - Respondent

(Sri S.B. Swethadri, Advocate)

This application came up for hearing  
before this Tribunal and Hon'ble Sri Ch. Ramakrishna  
Rao, to-day made the following

O R D E R

This application was initially filed before  
the High Court of Karnataka and subsequently  
transferred to this Tribunal.

2. Sri S.B. Swethadri, learned counsel for the  
applicant, submits that the prayer in this application  
is to direct the respondents not to give effect to the  
order dated 4.5.84 of the respondent (Annexure 'B')  
transferring him from the post of Head Clerk in the  
office of the Regional Provident Commissioner, Bangalore  
to the Sub-Regional Office, Mangalore, alongwith three  
others, and this application has become infructuous as

*(Signature)*

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his client has been relieved of his duties at the Regional Office, Bangalore and he has assumed charge of his post at Mangalore. Shri Swethadri therefore seeks permission to withdraw the application.

3. Permission granted.

4. In the result the application is dismissed as withdrawn.

*Channabek*

Member (J)

*Ch. S. B.*

Member (A)

11.12.86